

(33)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/10 & 11/CAA/2017  
NAME OF THE TRANSFEROR : VALEO INDIA PVT LTD  
NAME OF THE TRANSFERRE : VALEO LIGHTING SYSTEMS INDIA PVT LTD  
UNDER SECTION : 391/394

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|


① DAWAN JHABAKH

Counsel for  
Petitioner

K.P. Jeeva

**ORDER**

Counsel for Petitioner present. He submitted that Official Liquidator has not filed the report. Therefore, at request, time is enlarged. Put up on 21.07.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)